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Department for Promotion of Industry and Internal Trade

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2342 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Rahul Singh, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Rahul Singh** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Rahul Singh** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2343 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Anil Suwalka, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Anil Suwalka** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Anil Suwalka** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2344 **दिनांक**/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Kuldeep Kannaujia, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Kuldeep Kannaujia** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Kuldeep Kannaujia** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2345 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Sanjeev Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Sanjeev Kumar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Sanjeev Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2346 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ramakant Vaishnav, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Ramakant Vaishnav** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Ramakant Vaishnav** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2347 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Kamalesh Kumar Patel, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Kamalesh Kumar Patel** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Shri Kamalesh Kumar Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2348 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Rewa Bhardwaj, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Ms. Rewa Bhardwaj** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Ms. Rewa Bhardwaj** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2349 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Akash Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Shri Akash Kumar** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.

3. **Shri Akash Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2350 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Gopal Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Gopal Kumar** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Gopal Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2357 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Nidhi Patel, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Ahmedabad

2. **Ms. Nidhi Patel** will report to Head of Office of **Ahmedabad** to work in the Examination group of officer's discipline.

3. **Ms. Nidhi Patel** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
6. Guard

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2352 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Kapil Dev Khichar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Kapil Dev Khichar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Kapil Dev Khichar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2353 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Divyanshu Mishra, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Divyanshu Mishra** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Divyanshu Mishra** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2354 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Samit Ash, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Mumbai

2. **Shri Samit Ash** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Samit Ash** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2355 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Sidhant Chhabra, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Sidhant Chhabra** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Sidhant Chhabra** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2358 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Raju Tiwari, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Dr. Raju Tiwari** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Dr. Raju Tiwari** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Pradeep Kumar, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

2. **Shri Pradeep Kumar** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Shri Pradeep Kumar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2358 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Smt Dhivya Rekka J B, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Smt Dhivya Rekka J B** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Smt Dhivya Rekka J B** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
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4. Personal file of the above-mentioned officer.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2359 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Indra Kumar Mahawar, Examiner of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Indra Kumar Mahawar** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Indra Kumar Mahawar** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2360 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Devendra Meena, Examiner of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Devendra Meena** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Devendra Meena** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

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Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट न 32 / Plot No. 32
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2361 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Atul Verma, Examiner of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Shri Atul Verma** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.
3. **Shri Atul Verma** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2362 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Dr. Manoj Balan, Examiner of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Dr. Manoj Balan** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Dr. Manoj Balan** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
5. Hindi version follows.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2363 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Somyajit Khan, Examiner of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

2. **Shri Somyajit Khan** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Shri Somyajit Khan** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2364 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Bantu Raghu Ram, Examiner of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

2. **Shri Bantu Raghu Ram** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Shri Bantu Raghu Ram** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2365 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Ravi Kumar Battini, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri Ravi Kumar Battini** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.
3. **Shri Ravi Kumar Battini** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
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Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2366 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Shri Prasenjit Das, Assistant Controller of Patents and Designs** at new location in public interest in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Chennai

2. **Shri Prasenjit Das** will report to Head of Office of **Chennai** to work in the Examination group of officer's discipline.
3. **Shri Prasenjit Das** is eligible for TA/DA and other benefits attached to this transfer in public interest.
4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer PDTM, Mumbai.
4. Personal file of the above-mentioned officer.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 2367 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Dr. Suneeta N. Betgeri, Deputy Controller of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Mumbai

2. **Dr. Suneeta N. Betgeri** will report to Head of Office of **Mumbai** to work in the Examination group of officer's discipline.

3. **Dr. Suneeta N. Betgeri** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/2368 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Ms. Minakshi Choudhary, Assistant Controller of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Ahmedabad

2. **Ms. Minakshi Choudhary** will report to Head of Office of **Ahmedabad** to work in the Examination group of officer's discipline.

3. **Ms. Minakshi Choudhary** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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Copy to:
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 2369 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Anuj Singh, Assistant Controller of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Delhi

2. **Shri Anuj Singh** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri Anuj Singh** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
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3. Pay & Accounts Officer, PDTM, Mumbai.
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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 2370 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Vikas Agarwal, Examiner of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Nagpur

2. **Shri Vikas Agarwal** will report to Head of Office of **Nagpur** to work in the Examination group of officer's discipline.

3. **Shri Vikas Agarwal** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/2372 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Nitesh Modanwal, Examiner of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri Nitesh Modanwal** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Nitesh Modanwal** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 2373 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Deepak Sharma, Examiner of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Chennai	Kolkata

2. **Shri Deepak Sharma** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Deepak Sharma** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 2374 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Akshay Amritanshu, Examiner of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Kolkata

2. **Shri Akshay Amritanshu** will report to Head of Office of **Kolkata** to work in the Examination group of officer's discipline.

3. **Shri Akshay Amritanshu** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/2375 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Praveen Chandra, Examiner of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Ahmedabad

2. **Shri Praveen Chandra** will report to Head of Office of **Ahmedabad** to work in the Examination group of officer's discipline.

3. **Shri Praveen Chandra** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
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2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 2376 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri Naresh Kumar, Examiner of Patents and Designs** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Kolkata	Delhi

2. **Shri Naresh Kumar** will report to Head of Office of **Delhi** to work in the Examination group of officer's discipline.

3. **Shri Naresh Kumar** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This is issued with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:
1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of abovementioned officer.
5. Hindi version follows.
6. Guard file.

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2377 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Sneha Bhatnagar, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Ms. Sneha Bhatnagar** will report to Head of Office of TMR **Mumbai** to work allotted as per earlier office orders.

3. **Ms. Sneha Bhatnagar** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:

1. Head of Office, TMR, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above-mentioned officer.
5. Hindi version follows.
6. Guard file

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/2378 दिनांक/Date: 09.01.2026

OFFICE ORDER

On the recommendations of the Placement Committee for Transfer in O/o CGPDTM, the Competent Authority has approved the transfer & posting of **Ms. Yasmin, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at new location in public interest in the same capacity with immediate effect.

Present location of posting	New location of posting
Delhi	Mumbai

2. **Ms. Yasmin** will report to Head of Office of TMR **Mumbai** to work allotted as per earlier office orders.

3. **Ms. Yasmin** is eligible for TA/DA and other benefits attached to this transfer in public interest.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration& Establishment
O/o CGPDTM

Copy to:

1. Head of Office, TMR, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM, Mumbai.
4. Personal file of above-mentioned officer.
5. Hindi version follows.
6. Guard file

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संख्या/No. CGPDTM-11018(11)/1/2022-CGPO/ 2384 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Smt. R Sindhuja, Senior Examiner of Trade Marks, Geographical Indications and Copyright** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Delhi	Chennai

2. **Smt. R Sindhuja** will report to Head of Office of TMR **Chennai** to work allotted as per earlier office orders.

3. **Smt. R Sindhuja** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
Administration & Establishment
O/o CGPDTM

Copy to:
1. Head of Office, TMR, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM Nagpur, Trade Marks Registry, Ahmedabad.
2. IT Office, Delhi – for necessary changes in the official profile of the said officer and to upload the order on official website.
3. Pay & Accounts Officer, PDTM Mumbai.
4. Personal file of above-mentioned officer.
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6. Guard file.

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संख्या/ No. CGPDTM-11018(11)/1/2022-CGPO/ 2385 दिनांक/Date: 09.01.2026

OFFICE ORDER

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & posting at new location of **Shri S. Balaji, Assistant Registrar of Trade Marks, Geographical Indications and Copyright** at own cost in the same capacity with immediate effect.

Present Location of Posting	New Location of Posting
Mumbai	Chennai

2. **Shri S. Balaji** will report to Head of Office of TMR **Chennai** to work allotted as per earlier office orders.

3. **Shri S. Balaji** is not eligible for TA/DA and other benefits attached to the transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

4. This issues with the approval of the Controller General of Patents, Designs, Trade Marks, Geographical Indications and Copyright.

(Vickey Kumar)
Director
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